

ITEM NO.1501
(For Judgment)

COURT NO.5

SECTION II-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1595/2025

REKHA MINOCHA

Appellant(s)

VERSUS

AMIT SHAH MINOCHA & ORS.

Respondent(s)

[HEARD BY :- HON'BLE VIKRAM NATH AND HON'BLE SANDEEP MEHTA, JJ.]

Date : 29-10-2025 This matter was called on for pronouncement of Judgment today.

For Appellant(s) :

Mr. Anurag, AOR
Mr. Hanuman Singh, Adv.
Mr. Divyansh Kumar, Adv.

For Respondent(s) :

Mr. Rishi Matoliya, AOR
Mr. Nikhil Kumar Singh, Adv.
Mr. Raghuveer Pujari, Adv.
Mr. Kshitish Bikarmia, Adv.
Ms. Sumati Sharma, Adv.

1. Hon'ble Mr. Justice Sandeep Mehta pronounced the Judgment (authored by Hon'ble Mr. Justice Vikram Nath) of the Bench comprising Hon'ble Mr. Justice Vikram Nath and His Lordship.

2. The appeal stands disposed of in terms of the signed Non-Reportable Judgment.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

(Signed Non-Reportable Judgment is placed on the file)